	Annexure-1 Name of the corporate debtor: S. K. M. REAL INFRA LIMITED; Date of commencement of CIRP: 10.03.2022; List of creditors as on: 03.11.2022														
	List of secured financial creditors belonging to any class of creditors														
	(Amount in Rs.)														
Sl.	Name of creditor	Details o	Details of claim admitted						Amount	Amount of	Amount of claim	Amount of	Remarks, if any		
No.									of	any mutual	not admitted	claim under			
		Date of	Amount claimed	Amount of	Nature of	Amount covered	Amount	Whether	% of voting	continge	dues, that may		verificati on		
		receipt		claim	claim	by security	covered by	related	share in CoC	nt claim	be set- off				
				admitted		interest	guarantee	party?							
							Nil								